

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing



T.A. No.62/8106/2020

Wednesday, this the 16th day of December, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

1. Smt. Girija Bhan, Daughter of Shri L.N. Bhan, Resident of Shivpora.Applicant

By Advocate: Mr. M.Y. Bhat

Versus

1. State of Jammu and Kashmir through Commissioner Secretary to Government Health & Medical Education Department, Civil Secretariat, Jamu/Srinagar.
2. Principal, Dean Government Medical College, Srinagar.
3. Principal, Dean Government Medical College, Jammu.
4. Medical Superintendent SMHS Hospital Srinagar.
5. Head of the Department, Ophthalmology, Government Medical College, Srinagar.
6. Commissioner/Secretary to Government General Administration Department, Jammu/Srinagar.

.....Respondents

(By Advocate: Mr. Rajesh Thapa, D.A.G.

O R D E R (ORAL)

Hon'ble Mr. Anand Mathur, Member (A)

Learned counsel for applicant submits that this T.A. has now become infructuous.

In view of the submission of learned counsel for applicant, the T.A. is dismissed on ground of having become infructuous.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Mks/-

